



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 19.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3 ORS
SECTION : 241/242 OF CA 2013

SL.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	Parashant Alai	Advocates for Respondents	
	Ashli Trevaries	Advocate for Petitioner	

ORDER

At request of the parties, list this matter for hearing on 09.10.2019.

sd
(S.VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr